

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2771
ANSWERED ON:11.08.2010
SC ST QUALIFIED AGAINST OPEN SEATS
Reddy Shri K. Jayasurya Prakash

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the candidates belonging to the SC and ST communities who qualify against open seat for promotion cannot be adjusted against vacancies earmarked for the SC/ST quota;
- (b) if so, the details thereof;
- (c) the reasons therefor; and
- (d) the steps being taken to give justice to the SC/ST students in this regard?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS;AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

(a) to (d): The Supreme Court in the matter of R.K. Sabharwal v/s. State of Punjab has held that reserved category candidates who are appointed/promoted in Government jobs on their own merit shall be adjusted against unreserved quota and reservation quota vacancies shall be filled in addition to the above. The Government has been following the principle laid down by the Supreme Court.